

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH
CP(C) 180/00014/2020
in
Original Application No. 180/00773/2019

Friday, this the 14th day of August, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member

Hon'ble Mr. K.V. Eapen, Administrative Member

A.R.Ajayakumar IAS

S/o.M.Reghuvaran Nair

Aged 58 years, Working as Food Safety Commissioner of Kerala
 Thycad, Trivandrum, residing permanently at Aiswarya, Pakaloor
 Nemom, Thiruvananthapuram- 695 020

Mobile No.9447389890 Petitioner

(By Advocate : Mr.M.R.Hariraj)

V e r s u s

1. Dr.C.Chandramouli, Father's name and age not known to the petitioner, Secretary to Government of India
 Ministry of Personnel, Public Grievances and Pensions
 Department of Personnel and Training, New Delhi – 110 001

2. Shri.Tom Jose, Father's name and age not known to the petitioner, Chief Secretary, Government of Kerala
 Secretariat, Thiruvananthapuram – 695 001 ... Respondents

(By Advocate : Mr.T.C.Krishna for R1 and Mr.M.Rajeev, G.P for R2)

This application having been heard on 14.8.2020 through video

conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

When the matter came up for consideration today, learned counsel for the petitioner submits that the Order of this Tribunal has been complied with by the respondents and the Contempt Petition may be closed. Hence CP(C) is closed. Notice discharged.

(K.V. EAPEN)

ADMINISTRATIVE MEMBER

(P. MADHAVAN)

JUDICIAL MEMBER

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List of Annexures

Annexure A1 - A true copy of the final order dated 28.10.2019 in O.A No.773/19 of this Tribunal.

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